

ITEM NO.3-MM

COURT NO.2

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition(s) for Special Leave to Appeal (C) No(s).
24328-24329/2015(Arising out of impugned final judgment and order dated 01-04-2015
in WP No. 5187/2014 01-04-2015 in WP No. 23532/2014 passed by the
High Court Of Judicature At Madras)

K. ANBAZHAGAN AND ETC.& ANR.

Petitioner(s)

VERSUS

THE REGISTRAR GENERAL HIGH COURT OF MADRAS & ANR. Respondent(s)

WITH

SLP(C) No. 26929-26932/2015 (XII)

SLP(C) No. 31167/2015 (XVII)

SLP(C) No. 32438/2015 (XVII)

SLP(C) No. 31857/2015 (XVII)

SLP(C) No. 34869-34873/2015 (XVII)

SLP(C) No. 34695/2015 (XVII)

SLP(C) No. 5467/2016 (XII)

SLP(C) No. 2286/2016 (XVII)

SLP(C) No. 10555/2016 (XVII)

SLP(C) No. 19639/2016 (XVII)

SLP(C) No. 23978-23979/2016 (XVII)

SLP(C) No. 23977/2016 (XVII)

Date : 31-10-2017 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Petitioner(s) Mr. A. mariarputham, Sr. Adv.
Mr. Sumit Kumar, AOR
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Mr. Krishnanand Pandeya, AOR

Mr. Anandh Kannan N., AOR

Mr. B. Balaji, AOR

Mr. M. Yogesh Kanna, AOR

Ms. Sujatha Bagadhi, Adv.

UPON being mentioned the Court made the following

O R D E R

List the matters on 14th November, 2017, as prayed for.

(DEEPAK MANSUKHANI)
AR CUM PS

(MADHU NARULA)
COURT MASTER